

### **NREGS in tribal areas**

1936. SHRIMATI BRINDA KARAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has any information regarding the status of National Rural Employment Guarantee Scheme (NREGS) implementation in tribal areas;

(b) whether Government has any monitoring scheme to check whether tribal migration has decreased due to implementation of NREGS; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The unit of NREGA entitlement is a household and not area. Therefore, the Ministry compiles data on NREGA performance that includes information on the person-days share of tribal workforce.

(b) and (c) The Ministry monitors performance of NREGA in all the districts. There is no separate monitoring scheme to check whether tribal migration has decreased due to implementation of NREGS.

### **Drinking water for villages**

1937. SHRI O.T. LEPCHA:

SHRI KALRAJ MISHRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that over 2.17 lakh villages in India still remain deprived of sources of drinking water;

(b) if so, the details of such villages and the population that still remains to be provided with safe drinking water facility, State-wise; and

(c) the progress made in providing safe drinking water facility to villages since Fourth Five Year Plan, Plan-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) Under Bharat Nirman, besides other targets, 2,16,968 habitations were identified as quality-affected, having excess arsenic, fluoride, salinity, iron or nitrate in the drinking water source. In case of 46,344 of these habitations potable water is being supplied through completed projects. The remaining habitations targeted under Bharat Nirman and subsequent new habitations are being tackled through projects which are either ongoing or the approved and are to be started shortly. The number of habitations covered and those with projects approved/ongoing for each State is given in the enclosed Statement-I (See below).

(c) The progress of coverage of problem villages/habitations since the Fourth Five Year Plan given in the enclosed Statement-II.

***Statement-I***

*Status of Quality-affected habitations (2005-06 to 2008-09)*

Sl. No.	Name of State/UTs	Number of Quality-affected habitations (as on 01.04.2005)	Total no. of habitations covered (as on 31.03.2009)	No. of habitations addressed with Projects*
1	2	3	4	5
1.	Andhra Pradesh	4050	2611	5696
2.	Arunachal Pradesh	0	401	986
3.	Assam	8119	1626	28181
4.	Bihar	776	6306	18583
5.	Chhattisgarh	5021	1042	5021
6.	Gujarat	8717	3551	8717
7.	Haryana	361	205	356
8.	Jammu and Kashmir	49	0	49
9.	Jharkhand	168	175	997
10.	Karnataka	21008	3238	15303
11.	Kerala	867	691	979
12.	Madhya Pradesh	5381	559	5381
13.	Maharashtra	3787	3622	11212
14.	Manipur	37	0	74
15.	Meghalaya	160	98	174
16.	Mizoram	26	26	78
17.	Nagaland	157	46	196
18.	Orissa	32254	5124	32254
19.	Punjab	2093	703	2097
20.	Rajasthan	41072	5355	40832
21.	Sikkim	0	0	76
22.	Tamil Nadu	5574	1300	5451
23.	Tripura	7031	683	6687

1	2	3	4	5
24.	Uttar Pradesh	5062	2882	5564
25.	West Bengal	65156	6012	64570
26.	Andaman and Nicobar Islands	26	0	26
27.	Puducherry	16	88	88
	TOTAL	216968	46344	259628

\*The total number of habitations with projects ongoing or approved. It also includes habitations subsequently identified after 01.04.2005 as quality affected and being addressed with projects.

### ***Statement-II***

#### ***Progress of coverage of problem villages/habitations***

Plan	Coverage of Problem Villages/Habitations
Fourth Plan (1969-70 to 1973-74)	*18200
Fifth Plan (1974-75 to 1978-79)	
Annual Plan (1979-80)	
Sixth Plan (1980-81 to 1984-85)	239024
Seventh Plan (1985-86 to 1989-90)	251431
Annual Plan (1990-91)	38804
Annual Plan (1991-92)	36500
Eighth Plan (1992-93 to 1996-97)	339705
Ninth Plan (1997-98 to 2001-02)	417951
Tenth Plan (2002-03 to 2006-07)	353190
Eleventh Plan (2007-08 to 2011-12) (Information till 2008-09)	473723

\*The Central Scheme of Accelerated Rural Water Supply Programme (ARWSP) was started in 1972-73. Data was consolidated in 1979-80. The achievement shown is from 1969-70 to 1979-80.

### **Upliftment of rural women**

1938. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of RURAL DEVELOPMENT be pleased to state: